

(ग) यदि हां, तो उन पर अब तक क्या कार्यवाही की गई है ?

संचार मंत्रालय में राज्य मंत्री (श्री योगेन्द्र मकवाना): (क) से (ग). जानकारी एकत्र की जा रही है और सभा पटल पर रख दी जाएगी ।

#### L.P. Gas Agency in Mathura

767. SHRI DIGAMBAR SINGH: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to refer to the reply given to Unstarred Question No. 1237 on 25th August, 1981, re: Opening of L.P.G. distribution agencies in Mathura and State:

(a) the progress made so far in setting up a gas agency at Mathura and its commissioning;

(b) whether it is I.O.C's agency and whether it will also cater to the gas connection holders of other agencies viz Bharat Petroleum and Hindustan petroleum Corporations particularly the Central Government servants who are transferred to Mathura/Mathura Cantt;

(c) if not, the reasons therefor and what alternative arrangements are proposed to be made in case of such gas connection holders who are posted to Mathura/Mathura Cantt. on transfer; and

(d) from where the gas is now being supplied to the Officers and Staff of the Mathura Refinery?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. SHIV SHANKAR): (a) Of the three LPG distributorships being considered at Mathura by the oil companies, distributors have already been selected in two cases (one of IOC and the other of BPC) and the distributorships are expected to be commissioned shortly. Selection of distributor in the third case of BPC is in progress.

(b) and (c). All those LPG customers who are holding genuine transfer

vouchers of any oil company will be provided with gas connections by the concerned agency at Mathura/Mathura Cantt. against surrender of such transfer vouchers.

(d) They are getting supplies of Indane on adhoc basis through the existing LPG distributors at Agra.

#### Board of Directors in Public Sector undertaking Representation of SCs/ STs.

768 SHRI BHEEKHABHAI: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) the number of public Sector Undertakings and their subsidiaries under the administrative control of the Ministry on which non-official and part-time Directors are to be nominated;

(b) the date from which these Boards of Directors have been constituted and when their present term is expiring;

(c) the details of SC/ST non-official and part-time Directors nominated on these Boards of Directors to watch the interests of SC/ST employees; and

(d) in case no representation to SCs/STs has been given on the Boards of Directors of these Undertakings and their subsidiaries, whether there is any such proposal to nominate non-official and part-time Directors from SCs/STs, if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI DALBIR SINGH): (a) There are 30 Public Sector Undertakings and 11 subsidiaries thereof.

(b) A statement is laid on the Table of the House (Placed in Library. See No. LT-4231/82)

(c) There is one Scheduled Caste Government Director in each of the